

(ख) यदि हां, तो ऐसे राज्यों के नाम क्या हैं तथा बकाया राशि के अलग-अलग आंकड़े क्या हैं और यह राशि कब से बकाया पड़ी है ; और

(ग) सरकार चीनी मिल मालिकों द्वारा इस बकाया राशि को किसानों को दिलाने के लिए क्या प्रयास कर रही है ?

कृषि मंत्रालय में राज्य मंत्री (प्रो० शेर सिंह) : (क) और (ख). 1971-72 मौसम में 30-6-72 को गन्ने के मूल्य के बकायों की धन-राशि कुल गन्ने के मूल्य के बकाया की धनराशि का केवल 2.1 प्रतिशत बँठती है जबकि पिछले वर्ष 1970-71 मौसम में उसी तारीख को गन्ने के मूल्य के बकायों की धनराशि 11.5 प्रतिशत थी। 1971-72 मौसम में 30 जून, 1972 को गन्ने के मूल्य की कुल बकाया राशि, दिए गए मूल्य, और खरीदे गए गन्ने के लिए शेष बकाया राशि तथा पिछले मौसमों के लिए गन्ने के मूल्य के बकाया की राज्यवार स्थिति बताने वाला एक विवरण सभा के पटल पर रखा जाता है [घन्यालय में रखा गया। देखिए संख्या L. T. 3284/72]

(ग) (1) राज्य सरकारों को समय समय पर परामर्श दिया गया है कि वे कारखानों द्वारा गन्ने के बकायों का तुरन्त भुगतान करवाएँ और चूककर्ता कारखानों के विरुद्ध, यदि आवश्यक हो, उनका चालान करने सहित, कड़े उपाय करें।

(2) जिन राज्य सरकारों के कानून में गन्ने के मूल्य को भू-राजस्व के बकायों के रूप में वसूल करने की कोई व्यवस्था नहीं है उनको सलाह दी गई है कि ऐसी व्यवस्था करने पर विचार करें।

(3) हमारे अनुरोध पर भारत के रिजर्व बैंक ने अनुसूचित वाणिज्यिक बैंकों को अनुदेश जारी किये हैं कि वे अपने खातों का द्विभाजन करें ताकि चीनी कारखानों को चीनी के स्टॉक के प्रति दिये गये अधिमों के पर्याप्त भाग को गन्ना उत्पादकों को गन्ने के मूल्य का भुगतान करने के लिए अलग रखा जा सके। इससे चीनी उद्योग को गन्ना उत्पादकों को तुरन्त भुगतान करने और उल्लेखनीय रूप से गन्ने के बकायों को कम करने में मदद मिली है।

Mobile Health Scheme for Rural and Tribal Areas

*108. SHRI VISHWANATH PRATAP SINGH :
SHRIMATI V. R. SCINDIA OF GWALIOR :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state the main features of the Central Government mobile health scheme for rural and Tribal areas ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : The Central Government started the Scheme of Mobile Training-cum-Service Hospitals during 1970-71 in certain selected medical colleges in order to provide training to young doctors in Preventive and Promotive aspects of health as well as to render better medical service to the rural people. Under the scheme, specialist teachers with interns and final year students from medical colleges camp in rural areas will render voluntary service at selected primary health centres. 50 hospital beds are attached to each mobile unit. Each of these units is so equipped as to function as a mobile hospital moving from one rural area to another and operating for a specified period in each such area. About 15—20 final year medical students and about 10—20 interns stay in each camp with their teachers and render service in curative and promotive preventive medicine. They also take other health measures including family planning.

Delegation of Power to Inter-State Transport Commission regarding issuing of Permits

*109. SHRI RAJDEO SINGH :
SHRI RAM PRAKASH :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether to encourage road transport industry on a single national pattern, different States are prepared to delegate their powers to the Inter-State Transport Commission on the issuing of inter-State permits ; and

(b) if not, the Government's reaction to it ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). The question of delegation of powers to the Inter-State Transport Commission under Section

63-A (2) (d) of the Motor Vehicles Act to grant, revoke, or suspend or counter-sign any permit for an inter-state route has been examined. Some of the state Governments are not in favour of such powers being given to the Commission. Without the full cooperation of the States, it would be difficult to work any scheme for grant of permits and counter-signatures for inter-State routes by the Commission. However, Government propose to consider the matter further and see what other arrangements can be evolved to secure the full and proper development of inter-State road transport.

Medical College run by Corporation of Nagpur

*110. SHRI VASANT SATHE: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government are aware that a Medical College run by the Corporation of the City of Nagpur, has resolved to admit students on payment of admission donation of Rs. 10,000 and above;

(b) if so, the reaction of Government to this proposal of selling the seats to the rich; and

(c) whether the proposal was rejected by the University of Nagpur last year and that this college is not recognised by the Medical Council of India?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT):

(a) Yes, Sir.

(b) The Govt. of Maharashtra has already advised the Nagpur Municipal Corporation not to give effect to the proposal to charge capitation fee from Students. The State Govt. has given some financial assistance to the Corporation for the efficient running of the Medical College. Nagpur University had rejected the proposal for capitation fees.

(c) The Medical Council of India has not yet recognised this College.

Slum clearance Programme

*111. SHRI VAYALAR RAVI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the progress made in implementing the Slum-Clearance Programme of Government;

(b) the names of the cities in Kerala which are getting 100 per cent grant for their slum-clearance programme; and

(c) the total amount allocated to Kerala during 1972-73 for this purpose?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a) In terms of physical achievements since the inception of the scheme in 1956 and up to May, 1972 the progress made in the country as a whole is as under:—

Tenements sanctioned	... 1,38,396
Tenements completed	... 83,804

(b) The scheme does not provide for cent per cent grant for Slum Clearance Programmes. The Corporation and Municipalities in Kerala which take up programmes under the scheme have received financial assistance from the State Government 50% as loan and 50% as grant.

(c) This Scheme is in the State Sector since the Fourth Five Year Plan. Central assistance for such schemes is included in the block loans and grants for the State plans. No central assistance is earmarked separately for clearance. States are free to allocate funds for this scheme according to their requirements and priorities. The Government of Kerala have allocated Rs. 4 lakhs for this scheme during 1972-73.

Reduction in supply of Sugar on Ration Cards in Delhi

*112. SHRIMATI SAVITRI SHYAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have cut down the supply of sugar on ration cards in the capital causing great inconvenience and hardship to the people of the capital;

(b) if so, the quantity of sugar cut per unit per ration card;

(c) whether there is any proposal under consideration of Government for a further cut in supply of sugar on the ration cards;

(d) if not, the reasons which compelled the Government to reduce the supply of sugar; and

(e) time by which the supply is expected to be restored?